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O.A.No.158/2007

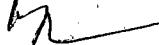
✓ Dated:-13.05.2010.

Hon'ble Dr. A.K. Mishra, Member (A)

None for the applicant even on revised call.

Shri B.B. Tripathi holding brief for Shri Ajmal Khan, counsel for respondents.

Last time the counsel for respondents submitted that the relief prayed in this OA had already been granted by the respondents and accordingly the OA had become infructuous. I find that no one ^{was} representing on behalf of the applicant on 7.05.2010 and on ¹⁶₁₅.03.200010. It shows that applicant has lost interest in prosecuting the case. In the circumstances, application is dismissed in default.


Member (A)

Amit/-

Copy A order
dated 13-5-2010
Repaired
18-5-2010